

Annexure – 2

Name of the corporate debtor	STALWART INTERNATIONAL TRADING PRIVATE LIMITED (UNDER CIRP)
Date of commencement of CIRP	12/12/2023
List of creditors as on	23/02/2024 (Updated)

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	marks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Mrs. Dandu Lakshmi Devi, Residing at Flat No. T4, Swarna Apartments, No.13/2, Puliur 02nd Main Road, Trustpuram, Kodambakkam, Chennai - 600024, Tamil Nadu, India.	OC-1	26/12/2023	2,20,00,000	1,82,00,000	Other Creditors	NIL	NIL	NIL	NIL	NIL	NIL	38,00,000	No clear details of beneficiary for the remittance of Rs.38 Lakhs and the same is kept under verification and may be admitted subject to receipt of additional proof / details / documents from the claimant.

